

The Indian workers going for overseas employment to the Gulf countries are employed on contractual basis and have to return back to India on completion of their contract period which is generally 2-3 years. Therefore, the number of workers returning to India after completion of contract is not a definitive indicator of any trend.

Yes. The number of emigration clearances granted to Indian Emigration Check Required (ECR) passport holding workers going to Gulf countries for employment has come down compared to the corresponding numbers in the year 2015. A large number of Indian nationals holding ECR passports reportedly travel to the Gulf countries on tourist visa and get their visas converted to employment visa, thereby bypassing the e-Migrate system. These numbers as well as the number of Non ECR passport holders going to the ECR countries for employment, are not reflected in the e-Migrate emigration clearance data.

#### **Data bank of students going abroad**

†964. DR. KIRODI LAL MEENA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the details and the number of students studying in other countries including Australia, as on date, country-wise;
- (b) whether Government proposes to prepare a data bank of all students going abroad for studies;
- (c) if so, the details thereof and by when such a data bank would be prepared;
- (d) whether Government proposes to issue any guidelines for students desirous of getting admission in other countries for studies; and
- (e) if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GENERAL (RETD.) V.K. SINGH]: (a) Estimated country-wise number of Indian students abroad, as per available inputs from Indian Missions abroad till 18.07.2018 is 7,52,725. Country-wise details of students studying in other countries including Australia is given in the Statement (*See below*).

(b) and (c) To create a database of Indian students going abroad, on 15 July, 2016, Ministry has developed a "Students Registration Module" within the MAD AD portal

†Original notice of the question was received in Hindi.

which enables Indian students abroad to register voluntarily and provide data about their courses, location, institution, duration of the course, etc. The registration of students in the portal is an ongoing process, as the movement of Indian students to other countries, change of visa status, and their return to India etc., are dynamic.

Ministry, through its Missions/Posts abroad, have been regularly interacting with Indian students studying abroad to register their details on the students module voluntarily and also encouraging the Indian student organizations and Indian Community Associations for the same through social media platforms.

(d) and (e) Ministry and Indian Missions abroad issue advisories from time to time asking Indian students to carry all documentation and undertake due diligence to ensure that the foreign institutions to which they are seeking admission have proper authorization and capacities.

#### *Statement*

##### *Country-wise details of Indian students studying in foreign countries*

Sl. No. List of estimated Indian students pursuing studies in foreign Institutions (based on inputs received from Indian Missions/Posts abroad as on 18.07.2018)

1	2	3
1.	Antigua & Barbuda	40
2.	Armenia	1400
3.	Australia	87115
4.	Austria	300
5.	Azerbaijan	81
6.	Bahrain	27200
7.	Bangladesh	3600
8.	Belarus	461
9.	Barbados	116
10.	Belgium	680
11.	Bosnia Herzegovina	2
12.	Brazil	21
13.	Brunei Darussalam	24

1	2	3
14.	Bulgaria	300
15.	Canada	124000
16.	China	18171
17.	Cuba (Dominican Republic)	7
18.	Cyprus	2360
19.	Czech Republic	450
20.	Denmark	274
21.	Egypt	223
22.	Estonia	138
23.	Finland	795
24.	France	6000
25.	France (Reunion Is.)	4
26.	Georgia	3000
27.	Germany	15308
28.	Greece	10
29.	Guyana	184
30.	Hong Kong	500
31.	Hungary	650
32.	Iceland	5
33.	Indonesia	17
34.	Iran	1200
35.	Ireland	2500
36.	Israel	550
37.	Italy	2348
38.	Japan	1236
39.	Jamaica (The Bahamas, Turks & Caicos Islands and Cayman Islands)	32

1	2	3
40.	Jordan	11
41.	Kazakhstan	3220
42.	Kenya	254
43.	Korea (Republic of)	1230
44.	Kuwait	178
45.	Kyrgyzstan	8500
46.	Latvia	1850
47.	Lebanon	4
48.	Libya	5
49.	Lithuania	900
50.	Luxembourg	80
51.	Malaysia	1900
52.	Malta	40
53.	Mauritius	700
54.	Mexico	100
55.	Moldova	253
56.	Nepal	2000
57.	Netherlands	2500
58.	New Zealand	30000
59.	Norway	286
60.	Oman	3000
61.	Philippines	11000
62.	Poland	2500
63.	Portugal	75
64.	Romania	38
65.	Russian Federation	11000
66.	Rwanda	20

1	2	3
67.	Saudi Arabia (Kingdom of)	70800
68.	Serbia	1
69.	Slovenia	36
70.	Singapore	2000
71.	Slovakia	43
72.	South Africa	320
73.	Spain	709
74.	Sri Lanka	7
75.	St. Lucia	231
76.	St. Kitts & Nevis	10
77.	Sudan	15
78.	Sweden	3200
79.	Switzerland	1555
80.	Tajikistan	910
81.	Tanzania	2
82.	Thailand	297
83.	Turkey	58
84.	Uganda	1
85.	Ukraine	11000
86.	United Arab Emirates	50000
87.	United Kingdom (2016-17)	16550
88.	United States of America	211703
89.	Uzbekistan	50
90.	Venezuela (including in Curacao, Sint Maartin and Aruba)	281
TOTAL		752725